

Z  
R.P(C)No. 653 OF 2004  
CHAMBER MATTER

SECTION XV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Review Petition(Civil) No.653/2004 in SLP(Civil)No.11142/03

MAHARASHTRA STATE ROAD TRPT. CORPN. Petitioner (s)

VERSUS

AMINUDDIN KHAN KARIMIDDIN KHAN Respondent (s)

Date : 31/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE P.VENKATARAMA REDDI

By Circulation

UPON perusing the papers, the Court made the following

D E R

O R

The Review Petition is dismissed.

(SUMAN WADHWA)(MADHU SAXENA)  
COURT MASTERCOURT MASTER

Signed order is placed on the file.

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

REVIEW PETITION NO. 653 OF 2004

IN

SPECIAL LEAVE PETITION © NO. 11142 OF 2003

Maharashtra State Road Trpt. Corpn. .. Petitioner

Versus

Aminuddin Khan Karimiddin Khan .. Respondent

O R D E R

We have carefully gone through the Review Petition and other connected papers. We find no merit in this review petition. It is accordingly dismissed.

.....J.  
(RUMA PAL)

.....J.  
(P.VENKATARAMA REDDI)  
New Delhi;  
March 31, 2004.